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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/63/ (IB)/2017
NAME OF THE PETITIONER(S) : ANANDHA FABRICATION (CBE) PVT LTD
NAME OF THE RESPONDENT(S) : CETHAR LIMITED
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	S. KUMAR SAVITHA.G.	COUNSEL FOR RESPONDENT	
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2.	ABISHEK RAMAN for C. V. SHAILENDHIRAN (9686603576)	COUNSEL for PETITIONER <u>ORDER</u>	
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Counsel for both the parties present. Counsel for the respondent seeks time to get instructions and report settlement. Time is enlarged. Put up on 12.06.2017 at 02.30 P.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)